

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 26<sup>th</sup> September, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 135/2017(CZ) <b>(M.A.No.499/17)</b> <b>(M.A.No.11/18)</b> <b>(M.A.No.106/18)</b>	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv. Mr. Sandeep Singh, Adv.	
<b>FOR ADMISSION</b>				
2.	<b>(M.A.No.83/18)</b> in Original Application No. 149/2017(CZ)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
<b>AFTER NOTICE</b>				
3.	Original Application No. 79/2017(CZ) <b>(M.A.No.10/18)</b>	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
4.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Dept., MP	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 34/2016(CZ) <b>(M.A.No.433/17)</b>	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. DharamveerSharma, Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. S.R. Waghmare, Adv.	
<b>FOR COMPLIANCE</b>				
6.	<b>Original Application No. 160/2014(CZ)</b>	<b>Jagmohan Patidar</b> <b>Vs.</b> <b>Volkswagen Group India Pvt. Ltd. &amp; 6 Ors.</b>	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv.R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari,Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. M. Bhatnagar, Adv. Ms. Mamta Jain, Adv. Mr. S.K. Yadav, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 26-09-2018 shall be adjourned to 02-11-2018.**

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